

envisaged earlier could not be found feasible. The CHP at Chinakuri Colliery is capable to handle 0.7 MT of coal annually but is under utilised due to low production of coal at this Mine.

(e) An expenditure of Rs.4.18 crores has been incurred on construction of Dhemomoin CHP. The equipments procured have been gainfully utilised at other places. Other structural elements are also being utilised in other CHPs/installations.

(f) and (g) Due to unforeseen and difficult Geo-Mining conditions the desired levels of production could not be achieved in some projects. This has led to under utilisation of some CHPs and foreclosure of one CHP. No responsibility has been fixed on any individual for this.

#### **Funds to Shri Bharathi Mills**

2267. SHRI S. ARUMUGHAM : Will the Minister of TEXTILES be pleased to state :

(a) whether the Government are considering to make the payment of dues to Shri Bharathi Mills in Pondicherry which is under the control of N.T.C.;

(b) if so, the details thereof;

(c) whether the Government are aware that the above mill is unable to pay arrears of electricity bill to the State Government and received notices of disconnection of electricity; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) and (b) Government is releasing funds as budgetary support to all the mills under NTC including Sri Bharathi Mills in Pondicherry.

(c) and (d) Electricity dues amounting to Rs.123.91 lakhs for the period 1995-96 are payable by Sri Bharathi Mills to the State Government. Due to severe financial constraints of the mill, the Electricity Department, Government of Pondicherry is being requested not to disconnect the power supply and to accept payment in easy instalments.

#### **Grants to J & K**

2268. SHRI CHAMAN LAL GUPTA : Will the Minister of FINANCE be pleased to state :

(a) the grants provided to Jammu and Kashmir for security related matters alongwith the brief account of these matter during each of the last three years and also during the current year,

(b) the grants provided for relief, rations etc. for the Kashmiri migrants during the said period; and

(c) the demand projected by the State Government for the above period?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (c) Details of the claims made by the State

Government of Jammu & Kashmir and the releases made to them during the three years, 1995-96, 1996-97 and 1997-98 are as follows:

Years	(Rs. in Crores)			
	Security related Expenditure		Relief to migrants	
	Claim	Released	Claim	Released
1995-96	142.69	143.26	26.03	24.43
1996-97	151.99	141.96	30.44	30.44
1997-98	249.52	139.96	33.84	26.24

During the current year (1998-99), an amount of Rs.75.00 crores has so far been released as advance to the State Government for meeting the Security Related Expenditure.

In addition to the releases detailed above, Rs.38.74 crores in 1995-96, Rs.93.03 crores in 1996-97 and Rs.15.20 crores in 1997-98 were released as additional SRE for elections in Jammu & Kashmir. Also a sum of Rs.6.60 crores was released for improvement in migrant camps during 1996-97.

Security Related Expenditure relates to expenditure on items such as carriage of Constabulary, materials and supplies, purchase of vehicles, payment of rent for accommodation of security personnel, security works, airlifting charges etc.

#### **FDI in Cigarette**

2269. SHRI R.S. GAVAI :

SHRI ANNASAHEB M.K. PATIL :

SHRI K.S. RAO :

SHRIMATI GEETA MUKHERJEE :

SHRI S.S. OWAISI :

SHRI NADENDLA BHASKAR RAO :

SHRI KRISHAN LAL SHARMA :

SHRI BALRAM SINGH YADAV :

SHRI MADHAV RAO SCINDIA :

SHRI SUSHIL KUMAR SHINDE :

SHRI V.V. RAGHAVAN :

SHRI P.R. KYNDIAH :

SHRI RAMCHANDRA VEERAPPA :

SHRI SODE RAMAIAH :

DR. SANJAY SINH :

SHRI GIRAJALA VENKATA SWAMY NAIDU :

Will the Minister of INDUSTRY be pleased to state :

(a) Whether the Union Government propose to allow 100% Foreign Direct Investment (FDI) in Cigarette/Tobacco Industry and other such non-priority sectors;

(b) if so, the details thereof and the reasons therefor;